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NO. 13026/02/2021-US.I
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 17th November, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 223 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to appoint Shri Justice M. Duraiswamy, senior-most Judge of the Madras High Court, to perform the duties of the office of the Chief Justice of the Madras High Court, with effect from 17.11.2021 consequent upon transfer of Shri Justice Sanjib Banerjee, Chief Justice of the Madras High Court as Chief Justice, Meghalaya High Court until the joining of Shri Justice Munishwar Nath Bhandari in the Madras High Court on transfer from Allahabad High Court, who will become the senior-most Judge in the Madras High Court and will thereafter perform the duties of the office of the Chief Justice of the Madras High Court.


(Rajinder Kashyap)
17/11/2021

Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Deen Dayal Upadaya Marg,
New Delhi.

NO.K-13026/02/2021-US.I

Dated: 17.11.2021

Copy to:-

- 1 Shri Justice M. Duraiswamy, Judge, Madras High Court, Chennai.
- 2 The Secretary to Governor of Tamil Nadu, Chennai.
- 3 The Secretary to Chief Minister of Tamil Nadu, Chennai.
- 4 The Secretary to Chief Justice, Madras High Court, Chennai.
- 5 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 6 The Registrar General, Madras High Court, Chennai.
- 7 The Accountant General, Tamil Nadu, Chennai.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PPS to Secretary (J).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

MMP
17/11/2021
(Rajinder Kashyap)

Additional Secretary to the Government of India
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